

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 5**

**IA 3155/2024**

**In**

**C.P. (IB)/1103(MB)2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES:    LEO    DUCT    ENGINEERINGS    AND  
CONSULTANT LTD

Section 60 (5) OF THE INSOLVENCY AND BANKRUPTCY CODE 2016

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**ORDER**

**IA 3155/2024**

1. Mr. Pratik Sarkar, Ld. Counsel for the Applicant present.
2. This Application is filed by Pramod Dattaram Rasam (Liquidator) of the Corporate Debtor u/s 60 (5) of the Code r/w Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 for submitting quarterly progress report for the quarter ending 31.03.2024 on record. The report is taken on record.
3. In view of above, the I.A. **3155/2024** is allowed and disposed of.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**